In the Central Administrative Tribunal Calcutta Bench

MA No.372 of 1996 (OA No.1978 of 1996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Somai Hembram

Vs.

Eastern Railway

For the Applicant: Mr. B.K.P. Karan, Advocate

For the Respondents: Ms. U. Sanyal, Advocate

Heard on : 10-11-98

Date of Judgement: 10-11-98

ORDER

Id. Advocate Mr. Karan, appearing on behalf of the applicant, submits that applicant has retired from his service. Thereby, application has become infructuous. Therefore, both the MA 372 of 96 and OA 1078 of 96 are hereby disposed of.

(D. Purkayastha)
Member(J)